Vol. VII. First Day of the Third Session of Sixth Lok Sabha

No. 1

T

LOK SABHA

Monday, November 14, 1977/Kartika 23, 1899 (Saka)

The Lok Sabha met at Eleven of the Clock

[Mr. Speaker in the Chair] MEMBER SWORN

Shri Rooplal Somanı (Bhilwara)

INTRODUCTION OF MINISTERS

MINISTER (SHRI THE PRIME MORARJI DESAI): I introduce: Shri Satish Agarwal, Minister of State in the Ministry of Finance, Shri Krishna Kumar Goyal, Minister of State in the Ministry of Commerce, Civil Supplies and Cooperation, Shri Ram Kinkar, Minister of State in the Ministry of Works and Housing and Supply and Rehabilitation. Kumari Abha Maiti, Minister of State in the Ministry of lndustry, Shri Janeshwar Mishra. Minister of State in the Ministry of Petroleum and Chemicals Fertilizers. Shri Fazlur Rehman. Minister of State in the Ministry of Energy, Shri Larang Sai, Minister of State in the Ministry of Labour and Parliamentary Affairs, Shri Narahari Prasad Sukhdeo Sai, Minister of State in the Ministry of Communications, Shri Sheo Narain, Minister of State in the Ministry of Railways, Shri Sher Singh, Minister of State in the Ministry of Defence, Shri Bhanu Pratap Singh, Minister of State in the Ministry of Agriculture and Irrigation, Shri Jagbir Singh, Minister of State in the Ministry of Information and Broadcasting, Dr. Ram Kirpal Sinha, Minister of State in the Ministry of Labour and 2324 LS-2.

Parliamentary Affairs, Shri Zulfiquarullah, Minister of State in the Ministry of Finance and Shrimati Renuka Devi Barakataki, Minister of State in the Ministry of Education, Social Welfare and Culture.

RESOLUTION RE: PROVIDENTIAL ESCAPE OF THE PRIME MINISTER IN AIR-CRASH NEAR JORHAT

MR. SPEAKER: As agreed to at a meeting which I held with Leaders of Parties and Groups on the 12th November, 1977, I place the following resolution before the House:

"That this House places on record its deep satisfaction and profound sense of relief and happiness on the providential escape of the Prime Minister, Shri Morarji, R. Desai, in the air crash near Jorhat, Assam, on the 4th November, 1977.

That this House further places on record its appreciation of the high sense of duty and patriotism displayed by the five members of the crew of the ill fated aircraft of the Indian Air Force, who laid down their lives in order to save the life of the Prime Minister, and conveys its heartfelt condolences to the members of the bereaved families."

I take it that the House agrees with this resolution.

The Resolution was adopted.

OBITUARY REFERENCES

MR. SPEAKER: Hon Members as we meet to-day after an interval of three months, it is my sad duty to inform